

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **13.01.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 14/2026 For Condone Delay IA No. 38/2026 For Stay IA No. 39/2026 Delay in refiling IA No. 40/2026	Audit Officer Kerala State Goods and Services Tax Vs Dileep KP, RP, Jupiter Leys Pvt Ltd	Mr. Jerin Asher Sojan	
2.	Comp App (AT) (CH) (Ins) No. 15/2026 For Condone Delay IA No. 41/2026 For Stay IA No. 42/2026 Delay in refiling IA No. 43/2026	State Tax Officer Vs Dileep KP, RP, Jupiter Leys Pvt Ltd	Mr. Jerin Asher Sojan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) No. 157/2025 For Stay IA No. 1637/2025 (With defects)	Dandu Chandra Reddy & 2 Ors. Vs Vijay Sea Foods & Exports Pvt Ltd & 3 Ors	Ms. Anandha Lakshmi	Mr. Arjun Suresh For Caveator

For Orders

(Requests for adjournment in Item Nos. 4-5 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	IA No. 1797/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023 To Vacate Stay IA No. 816/2025	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt Ltd Vs Shapoorji Pallonji and Company Pvt Ltd & 3 Ors WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3

5.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
6.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2
7.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors. WITH	Ms. Mummaneni Vazra Laxmi	
8.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 For Direction IA No. 1082/2025	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. MV Lakshmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
9.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No. 598 & 1448/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
10.	IA No. 1325/2025 (To Implead) in Comp App (AT) (CH) (Ins) No. 189/2025	MCM Pacific Pte Ltd Vs K Vatsa Kumar Liquidator of Lanco Kondapalli Power Ltd. WITH	Mr. Sameer Kumar	Ms. Madhupreetha Elango
11.	IA No. 1331/2025 (To Implead) & in Comp App (AT) (CH) (Ins) No. 203/2025 For Stay IA No. 571/2025	K Vatsa Kumar Liquidator of Lanco Kondapalli Power Ltd. Vs MCM Pacific Pte Ltd	Ms. Madhupreetha Elango	Mr. Sameer Kumar

12.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6
13.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1
14.	Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
15.	Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2
16.	IA No. 1302/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 456/2025 For Stay IA No. 1303/2025	S Hari Karthik Liquidator- Jeypore Sugars Company Ltd Vs Kineta Global Ltd in Consortium with Power Mech Projects Ltd	Mr. J Manivannan	Mr. N Kumaraswamy
17.	IA No. 1730/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 623/2025	A Somasekharan Vs Kotak Mahindra Bank Limited & Anr.	Mr. Akhil Suresh	Mr. Akshay Goel R1
18.	Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No. 1397/2023 For Stay IA No. 1395/2023	Directorate of Revenue Intelligence, Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd & 3 Ors	Mr. Sai Srujan Tayi	Mr. S Sathiyaranarayanan R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors	Mr. Ishaan Agrawal	Mr. Kunal Kanungo R1 Mr. Amir Bavani- R5
20.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
21.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
22.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
23.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
24.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
25.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1

26.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
27.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2
28.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkata Narasinga Rao Kalvakota, RP Vs Union Bank of India	Mr. Raja Shekar Rao Salvaji	Mr. M Muthuperiasamy
29.	Comp App (AT) (CH) (Ins) No. 476/2025	Aarti Drugs Limited Vs Pegasus Farmaco (India) Pvt Ltd	Mr. KS Shankar Chakrapani	
30.	Comp App (AT) (CH) (Ins) No. 531/2025 For Stay IA No. 1494/2025 For Direction IA No. 1679/2025	Ramki Ramakrishnen Suspended Director of ISPT India Pvt Ltd Vs Indo Shell Mould Ltd & Anr. WITH	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
31.	Comp App (AT) (CH) (Ins) No. 532/2025 For Stay IA No. 1495/2025 For Exemption IA No. 1496/2025	SPT LLC Rep by its Authorised Signatory Ramki Ramakrishnen Vs Indo Shell Mould Ltd & 2 Ors.	Mr. Karthikeyan Anbazhagan	Mr. R Vidhya Shankar R1
32.	Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
33.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr. WITH	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
34.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr.T Durga Prasad, PCS
36.	Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
2.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376 & 1514/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that the **video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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